

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.3858/2015**

New Delhi, this the 3rd day of November, 2015

**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Sh. Ranbir Singh Mann (Aged about 59 years)  
(Group 'C' Official)

CSS Office of DGM (Finance) SDA  
K.L. Bhawan, New Delhi-110001

.....Applicant

(By Advocate: Mr.R.S.Gill)

**Versus**

1. Chairman & Managing Director, MTNL  
Corporate Office  
9, CGO Complex, Delhi-110003.
2. Executive Director, MTNL  
Khurshid Lal Bhawan  
Janpath, New Delhi-110001. .... Respondents

(Mr.R.K. Shukla, Departmental Representative)

**ORDER (ORAL)**

Departmental Representative submits an Office Order of 02.11.2015 passed by the respondents stating that transfer and posting order in respect of the applicant issued on 21.09.2015 is cancelled. Learned counsel for the applicant submits that the said order satisfies his claim and thus this OA has become infructuous.

2. The OA is, accordingly, disposed of as having become infructuous.

**(Dr. Brahm Avtar Agrawal)  
Member (J)**

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